

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-104/2001/10644/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Shabnom Choudhury.  
District & Sessions Judge,  
Bajali, Pathsala.

Dated Guwahati, the <sup>th</sup> 17 November, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BJA/2022/1480 dtd. 15.11.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 18.11.2022 till the morning of 21.11.2022**, has been granted. The C.J.M., Bajali, Pathsala and in her absence the J.M.F.C., Bajali, Pathsala would remain in charge of your Court and office during your absence.

Yours faithfully,


sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-104/2001/10645/A, dated , 17-11-2022**

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Roe